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राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

बुधवार, 08 जुलाई, 2026 / 17 आषाढ़, 1948

हिमाचल प्रदेश सरकार

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

NOTIFICATION

Shimla the 3rd July, 2026

No. HHC/GAZ/14-413/2021.—Hon'ble the Chief Justice has been pleased to grant *ex-post-facto* sanction of 07 days commuted leave *w.e.f.* 08-06-2026 to 14-06-2026, in favour of

Ms. Geetika Yadav, Civil Judge-cum-JMFC, Court no. II, Mandi.

Certified that Ms. Geetika Yadav has joined the same post and at the same station from where she proceeded on leave, after expiry of the above period of leave.

Also certified that Ms. Geetika Yadav would have continued to hold the post of Civil Judge-cum-JMFC, Court no. II, Mandi, H.P., but for her proceeding on leave for the above period.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

NOTIFICATION

Dated 2nd July, 2026

No. HHC/Estt.3(463)/96-I.—05 days earned leave on and *w.e.f.* 08-06-2026 to 12-06-2026, with permission to prefix Sunday fell on 07-06-2026 and suffix second Saturday and Sunday fell on 13-06-2026 & 14-06-2026, is hereby sanctioned, *ex-post-facto*, in favour of Smt. Monika Sood, Court Master of this Registry.

Certified that Smt. Monika Sood has joined the same post and at the same station from where she had proceeded on leave after the expiry of the above leave period.

Certified that Smt. Monika Sood would have continued to officiate the same post of Court Master but for her proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

NOTIFICATION

Shimla 2nd July, 2026

No. HHC/Admn.16(9)74-XIII.—Hon'ble the Chief Justice, in exercise of the powers vested in him U/S 139(b) of the Code of Civil Procedure, 1908, Section 333(1)(b) of the Bharatiya Nagarik Suraksha Sanhita, 2023 and Rule 5(vi) of the H.P. Oath Commissioners (Appointment & Control) Rules, 2007, has been pleased to appoint Sh. Praveen Kumar (HIM/617/2024), Advocate,

as Oath Commissioners at Mandi, for a period of two years *w.e.f.* 06-07-2026, for administering oaths and affirmations on affidavits to the deponents under the aforesaid Codes and Rules.

By order of Hon'ble the Chief Justice,

Sd/-
Registrar (Administration).

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

NOTIFICATION

Shimla the 3rd July, 2026

No. HHC/GAZ/14-434/2025.—Hon'ble the Chief Justice has been pleased to grant *ex-post-facto* sanction of 06 days commuted leave *w.e.f.* 15-03-2026 to 20-03-2026 and 02 days earned leave for 21-03-2026 and 22-03-2026, in favour of Ms. Kirti Bhushan, Civil Judge-*cum*-JM, Court no. II, Ghumarwin.

Certified that Ms. Kirti Bhushan had joined the same post and at the same station from where she proceeded on leave, after expiry of the above period of leave.

Also certified that Ms. Kirti Bhushan would have continued to hold the post of Civil Judge-*cum*-JM, Court no. II, Ghumarwin but for her proceeding on leave for the above period.

By order,

Sd/-
Registrar General.

राज्य निर्वाचन आयोग हिमाचल प्रदेश

STATE ELECTION COMMISSION HIMACHAL PRADESH

आर्मसडेल, शिमला-171002 Armsdale, Shimla-171002, Tel. 0177-2620152, 2620159, 2620154,
Email:secysec-hp@nic.in

NOTIFICATION

Dated the 7th July, 2026

No. SEC(F)1-40/2023-Vol-II-9827.—Whereas the State Election Commission *vide* Notification No. SEC(F)1-40/2023-Vol-II-9442, dated 05-06-2026 issued a programme for the updation of electoral rolls of Nagar Panchayat Bir, District Kangra, Municipal Corporation Baddi, District Solan and Municipal Corporation Una, District Una.

And whereas the Electoral Registration Officer-*cum*-SDO (C) Baddi apprised that a total 13216 forms for claims, objections and correction of entries have been received by the Revising Authority and requested, that keeping in view the high volume of applications received additional time for disposal of these applications may be granted;

And whereas the State Election Commission considered the matter and after due deliberation *vide* Notification No. SEC(F)1-40/2023-Vol-II-9670, dated 22-06-2026 issued a revised programme for the updation of electoral rolls of Municipal Corporation Baddi, District Solan wherein final publication of electoral rolls is fixed for on or before 13-07-2026;

And whereas this Commission has received many complaints of similar nature alleging therein irregularities in preparation of electoral rolls;

And whereas the complaints were placed before the Commission and discussed at length and the Commission is of the considered view that the purity and integrity of the electoral roll is fundamental to the conduct of free and fair elections. The complaints received and representations alleging irregularities in the preparation of the electoral rolls, require examination to ensure that the electoral rolls are accurate, complete and in conformity with the applicable statutory provisions and it is necessary to verify the complaints before proceeding with the final publication of the electoral rolls;

Therefore, the State Election Commission in exercise of the powers vested in it under Article 243ZA of the Constitution of India, Section 9 of HP Municipal Corporation Act, 1994 read with Rule 14 of the HP Municipal Corporation Election Rules, 2012, hereby directs the Electoral Registration Officer-cum-Sub-Divisional Officer (Civil), Baddi, **not to publish the final electoral roll of the Municipal Corporation, Baddi, till further orders. However, disposal of appeals shall be completed as per programme issued *vide* Notification dated 22-06-2026.**

Kindly acknowledge receipt and pay personal attention.

By order,

Sd/-

(ANIL KHACHI),

State Election Commissioner (H.P.).

PRINTING & STATIONERY DEPARTMENT

NOTIFICATION

Shimla-2, the 2nd July, 2026

No. P.S.D-(B) 1-7/2013-Part-I.— On the recommendation of the Departmental Promotion Committee, the Governor, Himachal Pradesh is pleased to order the promotion of Shri Yogesh Sharma, Superintendent-II, Class-II (Non-Gazetted) as Superintendent Grade-I, Group-"A" (Gazetted) in the pay Level-16 *i.e.* Rs. 48700-154300 in the Department of Printing & Stationery, H.P. on regular basis, with immediate effect.

He shall be entitled to exercise option for fixation of pay under the provisions of FR-22, within a period of one month from the date of issue of this Notification.

The Governor, Himachal Pradesh is further pleased to order the posting of Shri Yogesh Sharma, Superintendent-Grade-II on his promotion as Superintendent-Grade-I, Group-"A"

(Gazetted) in O/o Controller, Printing & Stationery, Shimla-5 against vacancy. He is directed to join his duties immediately and submit joining report to this department.

By order,

PRIYANKA BASU INGTY,
Secretary (P&S).

**Before the Sub-Divisional Officer (Civil)-cum Marriage Officer, Dehra,
Distt. Kangra (H.P.)**

In the matter of :

1. Rohit Sharma s/o Late Sh. Krishan Pal Sharma, r/o Village & Post Office Mahala, Tehsil Jaswan, Distt. Kangra (H.P.).
 2. Rashmi Rawat d/o Sh. Rajender Singh Rawat, r/o House No. 630, Vijay Nagar, Patiala, Punjab, Pin Code-147 001
- Applicants.*

Versus

General Public

Subject.—Application u/s 16 of Special Marriage Act, 1954, Registration of marriage.

Whereas the above said applicants submitted an application u/s 16 of Special Marriage Act, 1954. Wherein it stated that they have solemnized their Marriage on 26-02-2017 in accordance with Hindu Rites & Customs and now they are living together as husband and wife, thereafter. They requested for registration of their marriage under section 16 of Special Marriage Act, 1954.

So, therefore this notice is hereby issued to the General Public and all the persons related to them that if any person having any objection regarding the registration of above said Marriage, then he/she may submit his/her objection in this office within 30 days from the issue of this notice, failing which this application of marriage will be accepted & order in this regard will be issued accordingly.

Issued on the _____ day of _____

Seal.

Sd/-
S.D.O. (C)-cum-Marriage Officer, Dehra,
Distt. Kangra (H.P.).

**In the Court of Assistant Collector-cum-Naib Tehsildar, Bharoli,
Distt. Kangra (H.P.)-176 036**

Case : Name Correction

Date of Hearing : 28-05-2026

In the matter of

Kamla Devi wd/o Sh. Desh Raj, r/o Sasan, P.O. Digger, Sub-Tehsil Bharoli, Distt. Kangra (H.P.)

Applicants.

Versus

General Public

. . Respondent.

Application of correction of name under section 37(2) of Land Revenue Act, 1954.

Whereas, Smt. Kamla Devi wd/o Sh. Desh Raj, r/o Sasan, P.O. Digger, Sub-Tehsil Bharoli, Distt. Kangra (H.P.) has submitted as application under section 37(2) of Land Revenue Act, 1954 along with all supportive documents such as Death Certificate, Aadhar Card, Rahan Card, Voter ID Card, 10th Class Certificate, Pariwar Nakal & Janabandi Parcha etc. in the court of undersigned.

Wherein she stated that, her husband's name is written as Suman Kumar s/o Tarlok Chand in the land/revenue record of Mohal Sasan, Mouza Bharoli which is wrong. Her husband's original/correct name is "Desh Raj s/o Tarlok Chand". Therefore, she request to correct her husband name as "Desh Raj s/o Tarlok Chand" instead of Suman Kumar s/o Tarlok Chand in the revenue record of Mohal Sasan, Mouza Bharoli, Sub Tehsil Bharoli, as per supportive documents enclosed by him with the application file.

Therefore, through this proclamation in gazette/leading newspaper, the general public is hereby informed that, if any person having any objection for entry of correction in name of above said applicant's husband may submit his/her objection in writing to this court before 27-07-2026. No objection will be entertained after prescribed period and application will be decided accordingly.

Given under my hand and seal of the court on dated 27-06-2026.

Seal.

Sd/-

*Assistant Collector 2nd Grade,
Sub-Tehsil Bharoli, Distt. Kangra (H.P.).*

**In the Court of Assistant Collector First Grade, Dharamshala, Tehsil Dharamshala,
Distt. Kangra (H.P.)**

Case No : 712635/2026

Institution Date : 31-01-2026

Peshi Date: 25-05-2026

Case Type : Name correction

Sunil Kumar s/o Sh. Karam Chand, Village Kaliara, P.O. Naganpatt, Tehsil Dharamshala,
Distt. Kangra (H.P.) . . Applicants.

Versus

Sunil Kumar s/o Sh. Karam Chand, Village Kaliara, P.O. Naganpatt, Tehsil Dharamshala,
Distt. Kangra (H.P.) . . Respondent.

प्रार्थना-पत्र नाम दुरुस्ती under section 37 of H.P. Land Revenue Act, 1954, Sunil Kumar s/o Sh. Karam Chand, Village Kaliara, P.O. Naganpatt, Tehsil Dharamshala, Distt. Kangra (H.P.).

Sunil Kumar s/o Sh. Karam Chand, Village Kaliara, P.O. Naganpatt, Tehsil Dharamshala,
Distt. Kangra (H.P.) ने इस अदालत में प्रार्थना-पत्र दायर किया है कि उसके पिता का नाम मोहाल

कुल्याड़ा के राजस्व अभिलेख में तेगू पुत्र दिबाना दर्ज है जबकि उसके पिता का सही नाम कर्म चन्द पुत्र दिबाना है। लिहाजा इसे दुरुस्त करके तेगू उर्फ कर्म चन्द पुत्र दिबाना किया जाए।

अतः इस नोटिस के माध्यम से आम जनता तथा सम्बन्धित रिश्तेदारों को सूचित किया जाता है कि अगर किसी को उपरान्त नाम दुरुस्ती बारे कोई उजर व एतराज हो तो वह दिनांक तारीख पेशी 31-07-2026 इस न्यायालय में असालतन व वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है। अन्यथा प्रार्थी का नाम मोहाल कुल्याड़ा में दुरुस्त करने के आदेश पारित का दिये जायेगा। उसके उपरान्त कोई एतराज न सुना जाएगा।

आज दिनांक 25-06-2026 को मेरे हस्ताक्षर व मोहर द्वारा जारी हुआ।

मोहर

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
धर्मशाला, जिला कांगड़ा हि0प्र0।

ब अदालत श्री ललित कुमार, तहसीलदार व कार्यकारी दण्डाधिकारी, जयसिंहपुर,
जिला कांगड़ा (हि0प्र0)

मुकद्दमा नं0 : 8204139/2026

किस्म : जन्म पंजीकरण

तारीख पेशी : 16-07-2026

जगतम्बा देवी पुत्री श्री लच्छमन दास, गांव वडाला, डाकघर तहरेला, तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0) प्रार्थिया।

बनाम

आम जनता

प्रतिवादी।

विषय.—जन्म मृत्यु पंजीकरण अधिनियम, 1969 की धारा 13 (3) के तहत जन्म पंजीकरण हेतु प्रार्थना—पत्र।

इश्तहार व मुश्री मुनादी।

जगतम्बा देवी पुत्री श्री लच्छमन दास, गांव वडाला, डाकघर तहरेला, तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0) ने इस अदालत में प्रार्थना—पत्र मय ब्यान हल्फी किया व आवेदन किया कि मेरा जन्म दिनांक 05-03-1965 को गांव वडाला, डाकघर तहरेला, तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0) ग्राम पंचायत भगैतर में हुआ है। परन्तु अज्ञानतावश के कारण मेरे जन्म का पंजीकरण मेरे घरवालों ने व किसी भी परिवार के सदस्य ने जन्म का पंजीकरण ग्राम पंचायत भगैतर के अभिलेख में दर्ज नहीं करवाया गया है। अतः प्रार्थिया न्यायालय के माध्यम से अपने जन्म का पंजीकरण करने के आदेश ग्राम पंचायत भगैतर को जारी करवाना चाहती है।

अतः प्रार्थिया के आवेदन स्वीकार करते हुए इस इश्तहार मुश्री मुनादी व चस्पांगी द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को प्रार्थिया जगतम्बा देवी पुत्री श्री लच्छमन दास, गांव वडाला, डाकघर तहरेला, तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0) का जन्म दिनांक 05-03-1965 के पंजीकरण बारे कोई उजर या एतराज हो तो वह असालतन या वकालतन तारीख पेशी 16-07-2026 को दोपहर 02.00 बजे हाजिर अदालत होकर अपना उजर या एतराज पेश कर सकता है बाद तारीख पेशी किसी किस्म का उजर एवं एतराज न सुना जावेगा व जन्म पंजीकरण करने के आदेश उप—स्थानीय पंजीकार जन्म व मृत्यु ग्राम पंचायत भगैतर को पारित कर दिए जाएंगे।

यह इश्तहार मेरे हस्ताक्षर व मोहर अदालत से आज दिनांक 24-06-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
नायब तहसीलदार,
जयसिंहपुर, जिला कांगड़ा (हि0प्र0)।

ब अदालत सहायक समाहर्ता प्रथम श्रेणी, तहसीलदार जयसिंहपुर, जिला कांगड़ा (हि0प्र0)

मु0 नं0 : 04/तह/2025

जाति दुरुस्ती

तारीख पेशी : 21-07-2026

श्री कुलदीप सिंह भाटिया पुत्र श्री विशम्बर दास, गांव कुटाहन, डाकघर व तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0)

प्रार्थी।

बनाम

आम जनता

प्रतिवादीगण।

विषय.—महाल कुटहान, तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0) में प्रार्थी अपनी जाति से सम्बन्धित अन्य राजस्व अभिलेख में हिमाचल प्रदेश लैंड रैक्न्यू एक्ट 1954 धारा 38 (अ) के तहत जाति की दुरुस्ती बारे प्रार्थना-पत्र।

मुश्त्री मुनादी व अखबारी इश्तहार करवाने बारे।

उपरोक्त विषय के सन्दर्भ में श्री कुलदीप सिंह भाटिया पुत्र श्री विशम्बर दास, गांव कुटाहन, डाकघर व तहसील जयसिंहपुर, जिला कांगड़ा (हि0प्र0) ने स्वयं पेश होकर प्रार्थना की है मेरी सही जाति चमार उपजाति भटोई है परन्तु महाल कुटाहन के राजस्व रिकार्ड में मेरी जाति चमार और उपजाति काश्व गलत दर्ज हुई है। अतः प्रार्थी ने अपनी जाति चमार और उपजाति भटोई के लिए आवेदन किया है, प्रार्थी ने महाल कुटाहन में अपनी नई जमीन खरीद की है तहसील कार्यालय सुजानपुर के शजरा नशब में प्रार्थी की जाति चमार और उपजाति भटोई दर्शाई गई है। अतः प्रार्थी न्यायालय के माध्यम से अपनी जाति की दुरुस्ती के आदेश ग्रामीण राजस्व अधिकारी टिकरी को जारी करवाना चाहता है।

अतः प्रार्थी का आवेदन स्वीकार करते हुए इस इश्तहार के मुश्त्री मुनादी व चस्पांगी के माध्यम से प्रतिवादी आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को महाल कुटाहन के राजस्व रिकार्ड में प्रार्थी की जाति चमार उपजाति काश्व के बजाये जाति चमार और उपजाति भटोई करने बारे कोई उजर/एतराज हो तो वह दिनांक 21-07-2026 को समय 02.00 बजे हाजिर अदालत होकर अपना उजर या एतराज पेश कर सकता है। अन्यथा बाद गुजरने तारीख पेशी किसी किस्म का उजर एवं एतराज न सुना जावेगा व उपरोक्त उपजाति दुरुस्ती के आदेश संबन्धित ग्रामीण राजस्व अधिकार टिकरी को जारी कर दिए जाएंगे।

यह इश्तहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 23-06-2026 को जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी, तहसीलदार,
जयसिंहपुर, जिला कांगड़ा (हि0प्र0)।

ब अदालत सहायक समाहर्ता प्रथम श्रेणी, तहसील बल्ह, जिला मण्डी (हि0प्र0)मिसल नं0
27/2025तारीख मरजुआ
05-07-2025, 05-08-2025आगामी तारीख पेशी
28-08-2026

बिहारु देवी पुत्री श्री भगत राम हाल पत्नी जस्सू राम, निवासी डाकघर बडसू, तहसील बल्ह, जिला मण्डी, हि0प्र0 प्रार्थिया।

बनाम

आम जनता

प्रत्यार्थी।

प्रार्थना—पत्र आधार कार्ड में नाम व जन्म तिथि दर्ज करने बारे इशतहार समाचार पत्र/मुश्री मुनादी।

बिहारु देवी पुत्री श्री भगत राम हाल पत्नी जस्सू राम, निवासी डाकघर बडसू, तहसील बल्ह, जिला मण्डी, हि0प्र0 ने इस न्यायालय में प्रार्थना—पत्र गुजार कर यह निवेदन किया है कि प्रार्थिया का नाम भ्यारु देवी पुत्री भगत राम हाल पत्नी जस्सू राम जन्म तिथि 01-01-1959 जो कि आधार कार्ड में गलत दर्ज हुई है। परन्तु ग्राम पंचायत वडसू के परिवार रजिस्टर में प्रार्थिया का नाम बिहारु देवी पुत्री भगत राम हाल पत्नी जस्सू राम व जन्म तिथि 15-01-1960 सही दर्ज है। इसलिए प्रार्थिया का नाम आधार कार्ड में बिहारु देवी पत्नी जस्सू राम व जन्म तिथि 15-01-1960 सही दर्ज की जावे।

उपरोक्त प्रार्थना—पत्र के सन्दर्भ में आम जनता को इस इशतहार मुश्री मुनादी व राजपत्र के माध्यम से सूचित किया जाता है कि अगर किसी व्यक्ति को उक्त प्रार्थिया का नाम आधार कार्ड में बिहारु देवी पत्नी जस्सू राम व जन्म तिथि 15-01-1960 दर्ज किये जाने बारा कोई उजर व एतराज हो तो वह असालतन या वकालतन अपना एतराज इस न्यायालय में दिनांक 28-08-2026 को प्रातः 11.00 बजे से पूर्व उपस्थित होकर प्रस्तुत कर सकते हैं। निश्चित अवधि के दौरान कोई भी उजर/एतराज न आने की सूरत में आम जनता के विरुद्ध एकतरफा कार्यवाही अमल में लाई जाएंगी।

यह इशतहार आज दिनांक 28-04-2026 को हमारे हस्ताक्षर व मोहर न्यायालय द्वारा जारी किया गया।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
बल्ह, जिला मण्डी (हि0प्र0)।

ब अदालत सहायक समाहर्ता प्रथम श्रेणी, तहसील कमरऊ, जिला सिरमौर (हि0प्र0)

मनजीत सिंह पुत्र श्री झारु उर्फ ज्ञान सिंह, गांव कफोटा, डाकघर शिल्ला, हाल निवासी शिव शक्ति कलौनी शुभखेरा, वार्ड नं0 06, पांवटा साहिब, जिला सिरमौर (हि0प्र0) प्रार्थी।

बनाम

आम जनता

प्रत्यार्थी।

भू—राजस्व अधिनियम, 1954 की धारा (37) के तहत राजस्व कागजात में नाम दुरुस्ती बारे।

श्री मनजीत सिंह पुत्र श्री झारु उर्फ ज्ञान सिंह, गांव कफोटा, डाकघर शिल्ला, हाल निवासी शिव शक्ति कलौनी शुभखेरा, वार्ड नं0 06, पांवटा साहिब, जिला सिरमौर (हि0प्र0) ने अदालत हजा में प्रार्थना—पत्र

मय नकल जमाबन्दी साल 2023-24 मौजा शावगा, नकल परिवार रजिस्टर, प्रतिलिपि आधार कार्ड, निर्वाचन पहचान पत्र, स्कूल सर्टिफिकेट प्रति, पेंशन पेमेंट आर्डर, पेन कार्ड, शपथ-पत्र सहित गुजारकर निवेदन किया है कि पटवार वृत्त दुगाना के राजस्व रिकॉर्ड में प्रार्थी का नाम गलत दर्ज है, जबकि प्रार्थी के मुताबिक उसका नाम प्रस्तुत करवाए गए सबूतों के अनुरूप मनजीत सिंह पुत्र श्री ज़ारु उर्फ ज्ञान सिंह है। आवेदक ने निवेदन किया है कि पटवार वृत्त दुगाना के राजस्व रिकॉर्ड में उसका नाम दुरुस्त किया जावे।

यह मिसल अदालत हज़ा में छानबीन व रिपोर्ट हेतु कानूनगो वृत्त दुगाना को भेजी गई। मुताबिक रिपोर्ट क्षेत्रीय कानूनगो इकाई आवेदक का नाम पटवार वृत्त दुगाना के कागजात माल में कांशी राम है जोकि गलत दर्ज है परन्तु बाद मौका छानबीन पाया गया कि प्रार्थी का सही नाम मनजीत सिंह पुत्र श्री ज़ारु उर्फ ज्ञान सिंह है तथा मनजीत सिंह व कांशी राम एक ही व्यक्ति के नाम हैं। वाशिन्दगान देह नम्बरदार आदि के ब्यान संलग्न हैं। अतः प्रार्थी का नाम मनजीत सिंह उर्फ कांशी राम पुत्र ज़ारु उर्फ ज्ञान सिंह दर्ज करने बारे किसी को कोई उजर/एतराज हो तो वह तिथि 25-07-2026 को प्रातः 11.00 बजे तक अथवा इस तिथि से पूर्व किसी भी कार्य दिवस में असालतन/वकालतन हाजिर आकर अपना एतराज दर्ज करवा सकता है अन्यथा इस तिथि तक कोई भी एतराज पेश न होने की सूरत में प्रार्थी का नाम कागजात माल में दुरुस्त करने के आदेश पारित कर दिए जाएंगे।

यह आदेश आज दिनांक 24-06-2026 को मेरे हस्ताक्षर व मोहर सहित जारी हुआ है।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
तहसील कमरऊ, जिला सिरमौर (हि0प्र0)।

CHANGE OF NAME

I, Sunita w/o Sh. Kuldeep Shyam, r/o Village Nagadhar Khuni Panoli (17/1), Kharahan, Shimla (H.P.)-171 213 hereby declare that I have changed my minor son's name from Ragval Shyam (Old Name) to Rijval Shyam (New Name). All concerned please may note.

SUNITA
w/o Sh. Kuldeep Shyam,
r/o Village Nagadhar Khuni Panoli (17/1),
Kharahan, Shimla (H.P.)-171 213.

CHANGE OF NAME

I, Anju w/o Sh. Govind Kumar, r/o Village Harnah, P.O. Manjholi, Tehsil Kupvi, Distt. Shimla (H.P.)-171 217 declare that I have changed my son's name from Manky (Previous Name) to Mayank Sharma (New Name). All concerned please may note.

ANJU
w/o Sh. Govind Kumar,
r/o Village Harnah, P.O. Manjholi,
Tehsil Kupvi, Distt. Shimla (H.P.)-171 217.

CHANGE OF NAME

I, Rajesh Kumar s/o Sh. Manohar Lal, r/o Village Anu Kalan, P.O. Hamirpur, Tehsil Hamirpur, Distt. Hamirpur (H.P.) declare that I have changed my name from Rajesh Soni to Rajesh Kumar. I shall be known as Rajesh Kumar for all purposes in future. All concerned please note.

RAJESH KUMAR
s/o Sh. Manohar Lal,
r/o Village Anu Kalan, P.O. Hamirpur,
Tehsil Hamirpur, Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Bhisham Singh s/o Sh. Sunder Singh, r/o Village Diudi, P.O. Pekha, Tehsil Chirgaon, Distt. Shimla (H.P.)-171 208 declare that I have changed my name from Bhushan Singh (Previous Name) to Bhisham Singh (New Name). All concerned please may note.

BHISHAM SINGH
s/o Sh. Sunder Singh,
r/o Village Diudi, P.O. Pekha,
Tehsil Chirgaon, Distt. Shimla (H.P.)-171 208.

CHANGE OF NAME

I, Babu Ram s/o Sh. Hira Singh, r/o Sanohat (90), Distt. Sirmaur (H.P.) declare that I have changed my minor son's name from Adtya to Aditya. Please note all concerned for further.

BABU RAM
s/o Sh. Hira Singh,
r/o Sanohat (90), Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Sharda Devi w/o Sh. Budhi Ram, r/o Vill. & P.O. Nirmand, Tehsil Nirmand, Distt. Kullu (H.P.)-172 023 declare that I have changed my minor daughter's name from Ashmita to Asmita Choudhary. Please note all concerned for further.

SHARDA DEVI
w/o Sh. Budhi Ram,
r/o Vill. & P.O. Nirmand,
Tehsil Nirmand, Distt. Kullu (H.P.)-172 023.

CORRECTION OF NAME

I, Rakesh Kumar s/o Sh. Ra Dass, r/o Vill. Bharoi, P.O. Rouri, Tehsil & Distt. Shimla (H.P.) declare that my son's name has been wrongly entered in his Aadhar Card as Dikshit, whereas his correct name is Dixit Kumar. All concerned please may note.

RAKESH KUMAR
s/o Sh. Ra Dass,
r/o Vill. Bharoi, P.O. Rouri,
Tehsil & Distt. Shimla (H.P.).

CHANGE OF NAME

I, Ajay Pal s/o Sh. Jagdish Chander, r/o Village & P.O. Basaral, Tehsil Nadaun, Distt. Hamirpur (H.P.) declare that I have changed my minor son's name from Aditya Chaudhari to Aditya Choudhary. He shall be known as Aditya Choudhary for all purposes in future. Please note.

AJAY PAL
s/o Sh. Jagdish Chander,
r/o Village & P.O. Basaral,
Tehsil Nadaun, Distt. Hamirpur (H.P.).

CORRECTION OF NAME

I, Sonu s/o Sh. Khem Chand, r/o Vill. Dhar, P.O. Gushaini, Tehsil Banjar, Distt. Kullu (H.P.) declare that my name is wrongly entered as Sanu Dev in my Aadhar Card. Now, I intend to correct my name as Sonu in my Aadhar Card. Concerned note it.

SONU
s/o Sh. Khem Chand,
r/o Vill. Dhar, P.O. Gushaini,
Tehsil Banjar, Distt. Kullu (H.P.).

CORRECTION OF NAME

I, Sange Tsering s/o Sh. Rinchin Khandu, r/o Jonang Tokten Phuntok Choeling, Bhuddhist Monastery, Dhingu Mandir Road, Sanjauli, Shimla (H.P.)-171 006 declare that in my Aadhar Card, my father's name is wrongly entered as Rinchin Tsering, which should be corrected as Rinchin Khandu. Please correct this.

SANGE TSERING
s/o Sh. Rinchin Khandu,
r/o Jonang Tokten Phuntok Choeling,
Bhuddhist Monastery, Dhingu Mandir Road,
Sanjauli, Shimla (H.P.)-171 006.

CHANGE OF NAME

I, Harsh Chaudhary s/o Sh. Babu Ram Chaudhary, r/o CTC Dhar Kanaitan (336), P.O. Dhakriana, Sub-District Krishangarh, District Solan (H.P.) declare that I have changed my name from Harsh Chaudhary to Harsh Choudhary. All concerned please note for further.

HARSH CHAUDHARY
s/o Sh. Babu Ram Chaudhary,
r/o CTC Dhar Kanaitan (336), P.O. Dhakriana,
Sub-District Krishangarh, District Solan (H.P.).

CHANGE OF NAME

I, Nagendra Kumar Sah s/o Sh. Umesh Sah, r/o Saidpura, Saidpura Siwan, Bihar-841 439, presently residing at H. No. 1, Vijay Nagar, Totu, Tehsil Shimla (Rural), District Shimla-171 011 declare that I have changed my minor son's name from Surjeet Kumar (Old Name) to Sujeet Kumar (New Name). All concerned may please note.

NAGENDRA KUMAR SAH
s/o Sh. Umesh Sah,
r/o Saidpura, Saidpura Siwan, Bihar-841 439,
presently residing at H. No. 1, Vijay Nagar, Totu,
Tehsil Shimla (Rural), District Shimla-171 011.

CHANGE OF NAME

I, Lachhman Singh s/o Sh. Balak Ram, r/o V.P.O. Mandal, Tehsil Balh, Mandal (202), Mandal Mandi, Mandi (H.P.)-175 021 declare that I have changed my name from Laxman Singh to Lachhman Singh in my Aadhar Card No. 7765 5262 3749. All concerned please note.

LACHHMAN SINGH
s/o Sh. Balak Ram,
r/o V.P.O. Mandal, Tehsil Balh,
Mandal (202), Mandal Mandi,
Mandi (H.P.)-175 021.

CORRECTION OF NAME

I, Prakash Chand s/o Sh. Sohan Singh, r/o Village Jol, P.O. Kapahara, Tehsil Ghumarwin, District Bilaspur (H.P.) declare that my minor son's name is wrongly recorded as Anju Kumar in his Aadhar Card No. 4755 1680 0713, whereas, his correct name is Anuj Kumar. Anju Kumar & Anuj Kumar is same person. All concerned please note.

PRAKASH CHAND
s/o Sh. Sohan Singh,
r/o Village Jol, P.O. Kapahara,
Tehsil Ghumarwin, District Bilaspur (H.P.).

CORRECTION OF NAME

I, Reshma Devi w/o Sh. Rishi Kant, r/o Village Thamani Upperli, P.O. Sour, Tehsil Barsar, District Hamirpur (H.P.) declare that in my PAN Card my name is wrongly entered as Baby. Whereas, my correct name is Reshma Devi. All concerned please note.

RESHMA DEVI
w/o Sh. Rishi Kant,
r/o Village Thamani Upperli, P.O. Sour,
Tehsil Barsar, District Hamirpur (H.P.).

CHANGE OF NAME

I, Sushil s/o Sh. Sardar Singh, r/o V.P.O. Jhagtan, Tehsil Jubbal, District Shimla (H.P.)-171 216 declare that I have changed my daughter's name from Manvi Subreta (Previous Name) to Manvika Subreta (New Name). All concerned may please note.

SUSHIL
s/o Sh. Sardar Singh,
r/o V.P.O. Jhagtan, Tehsil Jubbal,
District Shimla (H.P.)-171 216.

CORRECTION OF NAME

I, Vishal Thakur s/o Sh. Ram Lok, r/o Village Dasora Majra (196), P.O. Barotiwala, Tehsil Baddi, District Solan (H.P.) declare that in my daughter's Aadhar Card her name has been wrongly mentioned as Baby Girl instead of her correct name Divyanshi Thakur. All concerned please note.

VISHAL THAKUR
s/o Sh. Ram Lok,
r/o Village Dasora Majra (196), P.O. Barotiwala,
Tehsil Baddi, District Solan (H.P.).

CHANGE OF NAME

I, Sher Singh s/o Sh. Harish Chander, r/o Village Gatrawag, P.O. Talyahar, Tehsil Sadar, District Mandi (H.P.) declare that I have changed my name from S.S. Guleria to Sher Singh.

SHER SINGH
s/o Sh. Harish Chander,
r/o Village Gatrawag, P.O. Talyahar,
Tehsil Sadar, District Mandi (H.P.).

CHANGE OF NAME

I, Bindra w/o Sh. Sewak Ram, r/o Village Nalu, P.O. Jaidevi, Tehsil Sundernagar, District Mandi (H.P.)-175 031 declare that the deponent have changed her name from Hafsa Begum to Bindra for all purposes.

BINDRA
w/o Sh. Sewak Ram,
r/o Village Nalu, P.O. Jaidevi,
Tehsil Sundernagar, District Mandi (H.P.)-175 031.

CHANGE OF NAME

I, Jamna Devi w/o Sh. Baldev Singh, r/o H. No. 259, Ward No. 10, Kahudhar, P.O. Dhalpur, Tehsil & District Kullu (H.P.). I have changed my name from Jamuna Devi to Jamna Devi for all future purposes. All concerned please note.

JAMNA DEVI
w/o Sh. Baldev Singh,
r/o H. No. 259, Ward No. 10, Kahudhar,
P.O. Dhalpur, Tehsil & District Kullu (H.P.).

CORRECTION OF NAME

I, Kamal Singh s/o Sh. Vijay Singh, r/o Village Bhadret, P.O. Bhapral, Sub-Tehsil Bharari, District Bilaspur (H.P.) declare that in my son's Aadhar Card No. 8629 0529 8687, his name is wrongly entered as Rishabh Thakur. His correct name is Rishav. All concerned please note.

KAMAL SINGH
s/o Sh. Vijay Singh,
r/o Village Bhadret, P.O. Bhapral,
Sub-Tehsil Bharari, District Bilaspur (H.P.).

CHANGE OF NAME

I, Anita aged 51 years w/o Sh. Jiya Lal, r/o Village & P.O. Balera, Tehsil Arki, District Solan (H.P.) declare that prior to my marriage, my name was Neeta Devi, following the marriage, I have changed my name from Neeta Devi to Anita. Both names Neeta Devi and Anita refer to the same woman and I wish to be known by both names in future. All concerned parties please take note.

ANITA
w/o Sh. Jiya Lal,
r/o Village & P.O. Balera,
Tehsil Arki, District Solan (H.P.).

CORRECTION OF NAME

I, Raj Kumar s/o Sh. Sangaru Lal, r/o Khushi Ram Niwas, Near Shiv Mandir, Sangti (3/13), P.O. Chaili, Tehsil & District Shimla (H.P.)-171 005 declare that in the Birth Certificate of my son, who was born at Kamla Nehru Hospital (KNH), Shimla, his name has been wrongly entered as "Kavya" and his mother's name has been wrongly entered as "Sonu". Whereas, the correct name of my son is "Kavyansh" and the correct name of his mother is "Sonu Kumari".

RAJ KUMAR
s/o Sh. Sangaru Lal,
r/o Khushi Ram Niwas,
Near Shiv Mandir, Sangti (3/13), P.O. Chaili,
Tehsil & District Shimla (H.P.)-171 005.

CHANGE OF NAME

I, Indira Kumari (New Name) w/o Sh. Hira Singh, r/o Village Jarai Ghareen, P.O. Makrog, Tehsil Chopal, District Shimla-171 211 declare that I have changed my name from Indu Kumari (Old Name) to Indira Kumari (New Name). All concerned may please note.

INDIRA KUMARI
w/o Sh. Hira Singh,
r/o Village Jarai Ghareen, P.O. Makrog,
Tehsil Chopal, District Shimla-171 211.

CORRECTION OF NAME

I, Aman Sharma aged about 18 years s/o Sh. Manoj Sharma, r/o Village Haloon, P.O. Thural, Tehsil Thural, Distt. Kangra (H.P.)-176 107 declare that as per my Aadhar Card & PAN Card my father's name is Manoj Sharma but in my 10th Class Marksheet (CBSE) my father's name has been entered as Manoj Kumar instead of Manoj Sharma. My father's true and correct name is Manoj Sharma. All concerned please may note.

AMAN SHARMA
s/o Sh. Manoj Sharma,
r/o Village Haloon, P.O. Thural,
Tehsil Thural, Distt. Kangra (H.P.)-176 107.

CORRECTION OF NAME

I, Ramkali w/o Sh. Sanjeev Kumar, r/o V.P.O. Bharolian Khurd, Tehsil & District Una (H.P.) hereby declare that my daughter's name has been wrongly recorded as Daughter of Ramkali in Aadhar Card No. 4881 4881 6964. Her correct name is Aanchal. All concerned please may note.

RAMKALI
w/o Sh. Sanjeev Kumar,
r/o V.P.O. Bharolian Khurd,
Tehsil & District Una (H.P.).

CHANGE OF NAME

I, Niketna (New Name) d/o Sh. Muni Lal, r/o 63, Kanswala, Parnoo, Arki, Distt. Solan (H.P.)-171 102 declare that I have changed my name from Niketan (Previous Name) to Niketna (New Name). All concerned please may note.

NIKETNA
d/o Sh. Muni Lal,
r/o 63, Kanswala, Parnoo, Arki,
Distt. Solan (H.P.)-171 102.

CORRECTION OF NAME

I, Septi Devi w/o Sh. Prem Chand, r/o Ward No. 1, Village Sohad, P.O. Khokhan, Tehsil Bhunter, Distt. Kullu (H.P.) declare that my name is wrongly entered as Sevti Devi in my Aadhar Card . Now, I intend to correct my name as Septi Devi in Aadhar Card. Concerned note it.

SEPTI DEVI
w/o Sh. Prem Chand,
r/o Ward No. 1,
Village Sohad, P.O. Khokhan,
Tehsil Bhunter, Distt. Kullu (H.P.).

CHANGE OF NAME

I, Suseela Devi w/o Sh. Anant Ram, r/o Village Kariyala, P.O. Kathiana, Tehsil Barsar, Distt. Hamirpur (H.P.) declare that I have changed my name from Susheela Devi to Suseela Devi. I shall be known as Suseela Devi for all purposes in future. All concerned please note.

SUSEELA DEVI
w/o Sh. Anant Ram,
r/o Village Kariyala, P.O. Kathiana,
Tehsil Barsar, Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Vivek Sharma s/o Sh. Jivan Prabhat, r/o Vikas Traders Rohru, P.O. & Tehsil Rohru, Distt. Shimla (H.P.)- 171 207 declare that I have changed my son's name from Basu (Previous Name) to Basu Sharma (New Name). All concerned please may note.

VIVEK SHARMA
s/o Sh. Jivan Prabhat,
r/o Vikas Traders Rohru,
P.O. & Tehsil Rohru,
Distt. Shimla (H.P.)- 171 207.

CHANGE OF NAME

I, Ishwari w/o Late Sh. Dal Bahadur, r/o Village Gyari, P.O. Kanthali, Tehsil Chirgaon, Distt. Shimla (H.P.)-171 208 declare that I have changed my daughter's name from Kareshma (Previous Name) to Krishma (New Name). All concerned please may note.

ISHWARI
w/o Late Sh. Dal Bahadur,
r/o Village Gyari, P.O. Kanthali,
Tehsil Chirgaon, Distt. Shimla (H.P.)-171 208.

CHANGE OF NAME

I, Maheshwar Singh Thakur s/o Sh. Hukam Singh, r/o V.P.O. Arki, Tehsil Arki, Distt. Solan (H.P.)-173 208 declare that I have changed my name from Maheshwar Singh to Maheshwar Singh Thakur. All concerned please may note.

MAHESHWAR SINGH THAKUR
s/o Sh. Hukam Singh,
r/o V.P.O. Arki, Tehsil Arki,
Distt. Solan (H.P.)-173 208.

CHANGE OF NAME

I, Kamal Kishor s/o Sh. Ashok Kumar, r/o Kuftu, Thalere Ki Ber, Distt. Sirmaur (H.P.) declare that I have changed my minor son's name from Baby one of Karuna to Saksham Thakur. Please note all concerned for further.

KAMAL KISHOR
s/o Sh. Ashok Kumar,
r/o Kuftu, Thalere Ki Ber,
Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Premila Devi w/o Sh. Bali Ram, r/o Village Ser, P.O. Mehal, Tehsil Bhoranj, Distt. Hamirpur (H.P.) declare that I have changed my name from Pramila Devi to Premila Devi. I shall be known as Premila Devi for all purposes in future. All concerned please note.

PREMILA DEVI
w/o Sh. Bali Ram,
r/o Village Ser, P.O. Mehal,
Tehsil Bhoranj, Distt. Hamirpur (H.P.).

CORRECTION OF NAME

I, Tilak Raj aged 40 years s/o Shri Ishwar Das, am a permanent r/o Village Bodarballa, Post Office Sakout, Tehsil & District Kangra (H.P.) hereby declare that my daughter's name has been erroneously recorded as baby one of Kamna in her Aadhar Card, whereas, her correct name is Anaya. Please take note of this.

TILAK RAJ
*s/o Shri Ishwar Das,
r/o Village Bodarballa,
Post Office Sakout, Tehsil & District Kangra (H.P.).*

CORRECTION OF NAME

I, Uma Shankar s/o Sh. Tek Chand, Village & P.O. Pokhi, Tehsil Karsog, District Mandi (H.P.) declare that my son's name Bhavnesh is wrongly entered in the Aadhar Card. Whereas my son's correct name is Bhuvnesh Sharma. This should be corrected. All concerned please note.

UMA SHANKAR
*s/o Sh. Tek Chand,
Village & P.O. Pokhi,
Tehsil Karsog, District Mandi (H.P.).*

CORRECTION OF NAME

I, Kumari Suman w/o Sh. Rajesh Kumar Thakur, r/o Khullar Niwas, Kanlog, Tehsil & Distt. Shimla (H.P.)-171 001 declare that in my Aadhar Card my name is wrongly entered as Suman Thakur which should be corrected as Kumari Suman. Please correct this.

KUMARI SUMAN
*w/o Sh. Rajesh Kumar Thakur,
r/o Khullar Niwas, Kanlog,
Tehsil & Distt. Shimla (H.P.)-171 001.*

CORRECTION OF NAME

I, Manoj s/o Sh. Mishri Lal, r/o Kapoor Niwas, Ambedkar Colony, P.O. Dhalli, Tehsil & District Shimla (H.P.) declare that my son's name in his Aadhar Card have wrongly been entered as Prince whereas, his correct name is Prince Kumar. Concerned note.

MANOJ
*s/o Sh. Mishri Lal,
r/o Kapoor Niwas, Ambedkar Colony,
P.O. Dhalli, Tehsil & District Shimla (H.P.).*

CORRECTION OF NAME

I, Raj Kumar s/o Sh. Ninda Ram, r/o Village Balahani, Post Office Choridhar, Tehsil Karsog, District Mandi (H.P.) declare that correct name of my daughter is Anshika which is wrongly entered as Ashika in her Aadhar Card. Concerned please note.

RAJ KUMAR
s/o Sh. Ninda Ram,
r/o Village Balahani, Post Office Choridhar,
Tehsil Karsog, District Mandi (H.P.).

CHANGE OF NAME

I, Lekh Raj s/o Sh. Prem Singh, r/o Village Bari Bhu Pandha (385), Sirmaur (H.P.) declare that I have changed my minor son's name from Baby one of Mamta to Shivansh Bhardwaj. Please note all concerned for further.

LEKH RAJ
s/o Sh. Prem Singh,
r/o Village Bari Bhu Pandha (385),
Sirmaur (H.P.).

CHANGE OF NAME

I, Yuvraj Pathania (new name) s/o Sh. Karan Singh Pathania, r/o Ramesh Cottage, near Boundary Chotta Shimla-171 002, Tehsil and Distt. Shimla (H.P.) declare that I have changed my name from Yuvaraj Singh & Yuvraj Singh (previous name) to Yuvraj Pathania (new name). All concerned please may note.

YUVRAJ PATHANIA
s/o Sh. Karan Singh Pathania,
r/o Ramesh Cottage, near Boundary,
Chotta Shimla-171 002,
Tehsil and Distt. Shimla (H.P.).

CHANGE OF NAME

I, Sunita Kumari age 49 years w/o Sh. Rajgeer Singh, r/o Village Devgarh, P.O. Cholangarh, Tehsil Sandhole, Distt. Mandi (H.P.) declare that I have changed my name from Sunita Devi (previous name) to Sunita Kumari (new name). All concerned may please note.

SUNITA KUMARI
w/o Sh. Rajgeer Singh,
r/o Village Devgarh, P.O. Cholangarh,
Tehsil Sandhole, Distt. Mandi (H.P.).

CHANGE OF NAME

I, Pooja Devi w/o Sh. Anil Kumar, r/o Village Dudhana, P.O. Dudhana, Tehsil Hamirpur, Distt. Hamirpur (H.P.) declare that in birth Certificate of my minor son his name & my name is wrongly entered as Abhinav & Pooja respectively. Whereas, correct name of my son is Abhinav Kumar & my correct name is Pooja Devi. All concerned please note.

POOJA DEVI
w/o Sh. Anil Kumar,
r/o Village Dudhana, P.O. Dudhana,
Tehsil Hamirpur, Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Dikshu w/o Sh. Pankesh, r/o Village Kiterwari, P.O. Kavar, Tehsil Dodra Kavar, Distt. Shimla, Himachal Pradesh-171 221 declare that I have changed my name from Diksha (previous name) to Dikshu (new name). All concerned please may note.

DIKSHU
w/o Sh. Pankesh,
r/o Village Kiterwari, P.O. Kavar,
Tehsil Dodar Kavar,
Distt. Shimla, Himachal Pradesh-171 221.

CHANGE OF NAME

I, Yatin Sharma s/o Sh. Harish Kumar, r/o Village Palthi, P.O. Kot Beja, Tehsil Kasauli, Distt. Solan (H.P.) declare that my father's name in my Matric & 10+2 Certificates have been wrongly entered as Harish Kumar Sharma whereas, his correct name is Harish Kumar. Concerned note.

YATIN SHARMA
s/o Sh. Harish Kumar,
r/o Village Palthi, P.O. Kot Beja,
Tehsil Kasauli, Distt. Solan (H.P.).

CHANGE OF NAME

I, Vesu Devi w/o Sh. Jharu Ram, r/o Vill. Kiyari, P.O. Padshal (106), Tehsil Kotkhai, Distt. Shimla, Himachal Pradesh-171 202 declare that I have changed my name from "Vesu Devi" (बेसु देवी) to Brasu Devi "(बरेसू देवी)". Please note all concerned for further.

VESU DEVI
w/o Sh. Jharu Ram,
r/o Vill. Kiyari, P.O. Padshal (106), Tehsil Kotkhai,
Distt. Shimla, Himachal Pradesh-171 202.

CHANGE OF NAME

I, Mohammad Kazim s/o Sh. Gulam Abass, r/o House No. 3, Chhoti Masjid, Krishna Bhawan, Sanjauli, Shimla (H.P.)-171 006 hereby declare that I have changed my name from Mommad Kazim (old name) to Mohammad Kazim (new name). All concerned please note.

MOHAMMAD KAZIM
*s/o Sh. Gulam Abass,
r/o House No. 3, Chhoti Masjid,
Krishna Bhawan, Sanjauli,
Shimla (H.P.)-171 006.*

CHANGE OF NAME

I, Sanjeev Kumar s/o Sh. Kewal Krishan, r/o V.P.O. Nagnoli, Tehsil & Distt. Una, Himachal Pradesh-177 208 declare that I want to change my minor daughter's name from Baby two of Praveen Devi to Ridhita Kumari in Aadhar No. 5830 7153 0420. All concerned please note.

SANJEEV KUMAR
*s/o Sh. Kewal Krishan,
r/o V.P.O. Nagnoli,
Tehsil & Distt. Una,
Himachal Pradesh-177 208.*

CHANGE OF NAME

I, Sakuntla Devi w/o Sh. Parkash Chand Chopra, r/o Village Bari, P.O. Bari, Tehsil Hamirpur, Distt. Hamirpur (H.P.) declare that I have changed my name from Shankutla Devi to Sakuntla Devi. I shall be known as Sakuntla Devi for all purposes in future. All concerned please note.

SAKUNTLA DEVI
*w/o Sh. Parkash Chand Chopra,
r/o Village Bari, P.O. Bari,
Tehsil Hamirpur, Distt. Hamirpur (H.P.).*

CHANGE OF NAME

I, Rakesh Kumar s/o Sh. Sita Ram, r/o Village Lal Singi, P.O. Rainsary, Tehsil & Distt. Una (H.P.) hereby declare that I have changed my son's name from Devarsh to Devarsh Choudhary. All concerned may please note.

RAKESH KUMAR
*s/o Sh. Sita Ram,
r/o Village Lal Singi, P.O. Rainsary,
Tehsil & Distt. Una (H.P.).*

CHANGE OF NAME

I, Youdon w/o Sh. Tenzin Chodan, r/o House No. 17, Tibetan Colony, Nabha House, Tehsil & Distt. Shimla (H.P.)-171 004 declare that in my daughter's Aadhar Card her name is wrongly entered as Sonam d/o Sh. Bablu and Address entered as Dihari (424), Solan H.P-173 215. Whereas my daughter's correct name is Sonam Chukey d/o Sh. Tenzin Chodan. Please correct this.

YOUDON
w/o Sh. Tenzin Chodan,
r/o House No. 17, Tibetan Colony, Nabha House,
Tehsil & Distt. Shimla (H.P.)-171 004.

CORRECTION OF NAME

I, Mehak Chauhan aged about 19 years d/o Sh. Naresh Kumar, r/o Village Sojha, P.O. Behli, Tehsil Sunder Nagar, Distt. Mandi (H.P.)-171 302 declare that my sister namely Damini d/o Naresh Kumar in her Aadhar Card bearing Aadhar No. 7775 4241 2063 her name is entered/recorded as Damani but in her school records her name is recorded/entered as Damini. That my sister's correct name is Damini. All concerned please may note.

MEHAK CHAUHAN
d/o Sh. Naresh Kumar,
r/o Village Sojha, P.O. Behli,
Tehsil Sunder Nagar, Distt. Mandi (H.P.)-171 302.

CORRECTION OF NAME

I, Indu Chauhan d/o Late Sh. Jai Nand, r/o Village Chethla, P.O. Jais, Tehsil Theog, Distt. Shimla (H.P.) aged about 57 years do hereby solemnly declare on oath that my name was Indu Chauhan before marriage. After my marriage, the surname was changed into Kashyap. Now, I have sought divorce from my husband. So, I want to change my surname into Chauhan. My name be corrected as Indu Chauhan. That the correct name of my deceased father is Jai Nand. But due to some mistake, the name is written as Jai Chand in the passport. The name of my deceased father be corrected as Jai Nand.

INDU CHAUHAN
d/o Late Sh. Jai Nand,
r/o Village Chethla, P.O. Jais,
Tehsil Theog, Distt. Shimla (H.P.).

CHANGE OF NAME

I, Susheel Kumar (new name) s/o Sh. Om Partap, r/o Kesar Bagh Colony, Palampur, Tehsil Palampur, Distt. Kangra (H.P.)-176 061 declare that I have changed my name from Susheel (previous name) to Susheel Kumar (new name). All concerned please may note.

SUSHEEL KUMAR
s/o Sh. Om Partap,
r/o Kesar Bagh Colony, Palampur,
Tehsil Palampur, Distt. Kangra (H.P.)-176 061.

